

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

SHIVAM HAND MADE PAPER

Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS
(with office report)

Respondent(s)

Date : 30/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. E. C. Vidya Sagar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1, 2 and 4 are yet to be served. The Ld. Counsel for the petitioner to take fresh steps to effect service within four weeks' time.

Respondent No.3 has filed the counter affidavit on 30.10.2014 but till date vakalatnama has not been filed. Be filed within two weeks' time. It shall be the last opportunity for the purpose.

List again on 28.9.2015.

(RACHNA GUPTA)
Registrar